

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**CA No. 83/2018/C-IV (IB)-595/ND/2018
Under Section: 9 of IBC Code, 2016.**

In the matter of:

Alcon Laboratories (India) Pvt. Ltd.

.....Applicant

Vs.

Perfect Wellness Pvt. Ltd.

.....Respondent

Order delivered on 04.10.2018

CORAM

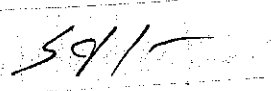
**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant :

For the Respondent :

ORDER

None appears for the applicant. For further consideration on
09.10.2018.


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**